

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/143(KB)2022
IA(I.B.C)/577(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	INDIAN BANK VS PINKI GUPTA
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

Mr. Santosh Kr. Ray, Adv.] For Financial Creditor
Ms. Rituparna Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

Mr. Siddhath Makkar, Adv.] For RP

Ms. Sutapa Mitra, Adv.] For Pinki Gupta

ORDER

1. Ld. Counsel for the parties present.
2. IA(IBC)/577(KB)2024
 - a. Last and final opportunity of seven days is granted to the Personal Guarantor for filing its response, failing which; right to file the same shall stand closed.
3. Post this matter on **01.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**